

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th SEPTEMBER, 2023, 10:30 A.M.

CP (IB) No. 45/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Daga Power Systems & Engineers Pvt. Ltd. - Vs - ASB Energy Systems And Construction Pvt. Ltd.
Under Section	9 IBC

For Petitioner (s)

Mr. Shovan Ghosh, Adv.

For Respondent (s)

:

ORDER

Ld. counsel Mr. Shovan Ghosh appears for the petitioner. At his request three weeks' time is granted to file NeSL (National E-Governance Service Limited) certificate in complete manner. List the matter on 04.10.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)